

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) to (c). There is no facility for providing employment to one of the unemployed persons belonging to the family of a retired coal mine worker. However, some preference is given to the dependants of the retiring workers if they are otherwise eligible for employment.

Request for banning Imports of Harmones and Intermediates.

4758. SHRI G. Y. KRISHNAN: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government have received in writing representations for banning the imports of harmones and intermediates required for their manufacture in view of large scale imports of the intermediates by multinational companies;

(b) if so, the reaction of Government in this regard; and

(c) the details regarding the foreign exchange expenditure on the import of harmones and their intermediates and the names of the companies which imported the same during the last two years?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) and (b). Representations for banning the imports of Harmones, Diosgenin and intermediates were received from two companies namely M/s. CIPLA and M/s. Wynth Labs. The cases were examined and Diosgenin was shifted to the banned list. Fourteen intermediates were placed in Appendix 5 and Appendix 26 of the Import and Export Policy 1982-83.

(c) The names of the companies who have imported Harmones and intermediates during the last two years are not readily available with the Government. The imports of Harmones and their intermediates were of a value of Rs. 4.95 crores in 1980-81 on the basis of c.i.f. prices. The corresponding figures for 1981-82 are not available.

Shifting of Telephones in Bangalore

4759. SHRI K. MALLANNA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have received requests for shifting telephones in Bangalore Telephone District during the year 1981-82;

(b) if so, the number out of them which have been shifted and the number which are still pending sanction and for how long; and

(c) the steps being taken to effect early shifting of phones?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL): (a) Yes, Sir.

(b) As on 1.8.1982, 232 telephone shifts are pending. 80 cases relate to Jayanagar area and are pending since 31.1.1982. 152 cases relate to Rajaji Nagar area and are pending since 22.8.1981. The information regarding the number of shifts already carried out is not readily available and will be laid on the table of the House as soon as available.

(c) Transfer of area in Jayanagar is being arranged for meeting the demand of shifting of telephone and this work will be completed by the end of October, 1982. For Rajaji Nagar area a new telephone exchange is under installation. This will be completed by March, 1983 and the shifts carried out by April, 1983.

Production at Synthetics and Chemicals Ltd. Bareilly

4760. SHRI S. A. DORAI SEBASTIAN: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Synthetics and Chemicals Ltd., Bareilly is producing synthetics rubber to the extent of only 50 per cent of the installed capacity during the past three years;

(b) if so, the reasons therefor; and